Office Order

The competent authority has approved the following transfers, with immediate effect:

<table>
<thead>
<tr>
<th>SL</th>
<th>Name and grade</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>(i)</td>
<td>Sh. MV Chakranarayan,</td>
<td>ROC Hyderabad</td>
<td>OL Ernakulam</td>
</tr>
<tr>
<td></td>
<td>JAG (NFSG)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(ii)</td>
<td>Sh N Krishnamoorthy,</td>
<td>OL Ernakulam</td>
<td>ROC Hyderabad</td>
</tr>
<tr>
<td></td>
<td>JAG (NFSG)</td>
<td></td>
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</tr>
</tbody>
</table>

2. Both the transferred officers are instructed to hand over their present charge to the next junior ICLS officer in their office and proceed to take up their new postings, with or without joining time. No leave is to be sanctioned to any transferred officer after this order.

(R.K. Pandey)

Under Secretary to the Government of India
Telefax: 2338 3507

To

1. Both transferred officers.
2. PS to CAM
3. PS to MOS (CA)
4. Sr. PPS./PPS/PS to Secretary, AS, JS(R), JS(M), D.II(UCN)
5. RD Chennai, RD Hyderabad, ROC Hyderabad, OL Ernakulam
6. SO (Vigilance)
7. SO, Ad.II — for personal file, circular folder, guard file, etc.
8. E-Gov.Cell — for loading in Employees Corner (‘Transfers’)